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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1039/97

Date of Order : 30.9.99

BETWEEN :

1. B.V.Subbaiah
2. M.R.S.Prakasa Rao
3. P.Surya Prakasam
4. K.V.S.Bharachary
5. P.V.Rama Rao *Ramana Rao*
6. M.Venkateswara Rao
7. N.S.Prakasa Rao

.. Applicants.

AND

1. The Chairman,  
Telecom Commission,  
New Delhi.
2. The Chief General Manager,  
Telecommunication,  
A.P.Circle, Hyderabad.

.. Respondents.

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Counsel for the Applicants

.. Mr.K.Lakshminarasimha

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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Mr.K.Lakshminarasimha, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

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2. There are seven applicants in this OA. They were given notional date of promotion to the post of Assistant Engineer in TES Group-B w.e.f. 18.4.79 by order No.TA/STA/70/4/XXIX dated 25.2.97 (A-2). The names of applicant No.1 stands at Sl.No.23, applicant No.2 stands at Sl.No.23, applicant No.3 stands at Sl.No.25, applicant No.4 stands at Sl.No.30. The name of the applicant No.5 is not in the list. Applicant No.6 stands at Sl.No.48. The name of the applicant No.7 is also not found in the list. Hence the order of this OA is given only for applicants Nos.1, 2, 3, 4 & 6 only.

3. The applicant No.1 namely Sri B.V.Subbaiah is at Sl.No.300 of seniority list No.X at page-8 of 10. His deemed date of promotion is given from 23.12.87. Whereas he had been given notional promotion right from 18.4.79 as per the previous order referred to above. Applicant No.2 namely Sri M.R.S.Prakasa Rao is in the seniority list No.IX at page 15 of 20. His deemed date of promotion is shown as 31.1.86 instead of the date of notional promotion 18.4.79. The applicant No.3 namely P.Surya Prakasam is at Sl.No.452 at seniority list No.VIII at page- 12 of 16. His deemed date of promotion is shown as 21.11.84 whereas he has already been given notional promotion from 18.4.79. The applicant No.4 namely K.V.S.Bharachary at Sl.No.248 in seniority list No.X at page-7 of 10. He has been given his deemed date of promotion from 23.12.87 instead of 18.4.79 as per the earlier order. The applicant No.6 namely M.Venkateswara Rao is at

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Sl.No.248 in seniority list No.VII at page No.2. His deemed date of promotion is shown as 29.8.83 instead of 18.4.79.

4. The contentions raised in this OA, the relief asked for are the same as the contentions and relief asked for in OA.770/97 which is allowed today.

5. In view of the above this OA is also allowed directing the respondents to adhere to the directions given in OA.770/97 of date.

6. The OA is ordered accordingly. No costs.

7. The names of applicant Nos. 5 and 7 did not tally with the order dated 25.2.97. Hence as stated earlier no order is passed for them. They may take such judicial proceedings available to them.

BS  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)

30.9.99

DR  
( R.RANGARAJAN )  
Member (Admn.)

Dated : 30th September, 1999

(Dictated in Open Court)

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Gupta

ISLAMIC COURT

COPY TO :

1. HCHNO
2. HRRN M (A)
3. HBSJP M (D)
4. C.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY :  
COMPARED BY :

CHECKED BY :  
APPROVED BY : *20/10/99*

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR.JUSTICE D.H.NASIR  
VICE - CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN :  
MEMBER (ADMN.)

THE HON'BLE MR.B.S.JAI PARAMESWAR  
MEMBER (JUDL.)

\* \* \*

DATE OF ORDER: *30/9/99*

MA/RA/CHRG.

IN  
CA. NO. *1039197*

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

